

## FORM B PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

### FOR THE ATTENTION OF THE STAKEHOLDERS OF DILIP CHHABRIA DESIGN PVT. LTD.

|     | PARTICULARS                                                                       | DETAILS                                                                                                                                                                                                                                                                                                                                             |
|-----|-----------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | NAME OF CORPORATE DEBTOR                                                          | <b>DILIP CHHABRIA DESIGN PVT. LTD.</b>                                                                                                                                                                                                                                                                                                              |
| 2.  | Date of Incorporation of Corporate Debtor                                         | 14.06.1993                                                                                                                                                                                                                                                                                                                                          |
| 3.  | Authority under which Corporate Debtor is Incorporated/Registered                 | RoC – Mumbai                                                                                                                                                                                                                                                                                                                                        |
| 4.  | Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor | U99999MH1993PTC072371                                                                                                                                                                                                                                                                                                                               |
| 5.  | Address of the registered office & principal office (if any) of Corporate Debtor  | <b>Registered Office Address:</b> Keytuo Industrial Area. Kondivita Road. MIDC. Andheri East, Mumbai, Maharashtra 400059.<br><b>Factory Office Address:</b> 128/A, Sanghavi Compound, Old Mumbai Pune Road, Chinchwad, Pune-411019, Maharashtra <b>And</b> Siyat House, 42, Milestone, Delhi, Jaipur NH-R-8, Kirki Dhaula, Gurgaon-122 003, Haryana |
| 6.  | Date of closure of Insolvency Resolution Process                                  | <b>11.10.2023</b>                                                                                                                                                                                                                                                                                                                                   |
| 7.  | Liquidation commencement date of Corporate Debtor                                 | <b>11.10.2023</b> (Order uploaded on NCLT website on 12.01.2024)                                                                                                                                                                                                                                                                                    |
| 8.  | Name & Registration Number of Insolvency Professional acting as Liquidator        | <b>Mr. Jigar P. Shah</b><br><b>Regn No.:</b> IBBI/IPA-001/IP-P01121/2018-19/11820                                                                                                                                                                                                                                                                   |
| 9.  | Address and Email of the liquidator as registered with the Board                  | <b>Registered Address:</b> B/801 Gopal Place, Nr. Shiromani Complex, Nehrunagar Cross Road, Nehrunagar, Ahmedabad - 380015. <b>Email:</b> ip.jigar@gmail.com                                                                                                                                                                                        |
| 10. | Address and e-mail to be used for correspondence with the liquidator              | <b>Address:</b> B/801 Gopal Place, Nr. Shiromani Complex, Nehrunagar Cross Road, Nehrunagar, Ahmedabad - 380015. <b>Email:</b> liq.dcdesign@gmail.com                                                                                                                                                                                               |
| 11. | Last date for submission of Claims                                                | <b>11/02/2024</b>                                                                                                                                                                                                                                                                                                                                   |

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of **DILIP CHHABRIA DESIGN PVT. LTD** on **11/10/2023** (Order uploaded on NCLT website on 12.01.2024).

The stakeholders of **DILIP CHHABRIA DESIGN PVT. LTD** are hereby called upon to submit their claims with proof on or before **11/02/2024** to the liquidator at the address mentioned against entry No. 10.

The proof of claims is to be submitted by way of the following specified forms:

- Form C: For Proof of claims by Operational Creditors except Workmen and Employees
- Form D: For Proof of claims by Financial Creditors
- Form E: For Proof of claim by a Workman or an Employee
- Form F: For Proof of claims by Authorized Representative of Workmen and Employees
- Form G: For claims by creditors (other than Operational and Financial Creditors).

The above-mentioned forms can be downloaded from the website [www.ibbi.gov.in/home/downloads](http://www.ibbi.gov.in/home/downloads) under the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

**Date :** 16.01.2024

**Place :** Ahmedabad

In the matter of **DILIP CHHABRIA DESIGN PVT. LTD**  
**Registration No:** IBBI/IPA-001/IP-P01121/2018-19/11820

